

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "SMC-1" NEW DELHI

BEFORE SHRI BHAVNESH SAINI, JUDICIAL MEMBER
AND SHRI B.R.R. KUMAR, ACCOUNTANT MEMBER

आ.अ.सं./I.T.A No.6887/Del/2019
निर्धारणवर्ष/Assessment Year:2001-02

NST Builders Pvt. Ltd. C-196, Second Floor, Front Portion Jhilmil, New Delhi.	बनाम Vs.	ITO Ward 13(1), New Delhi.
PAN No. AAACN3117E		
अपीलार्थी Appellant		प्रत्यर्थी/Respondent

निर्धारितकीओरसे /Assessee by	Ms. Sweety Kothary, CA Smt. Rinky Sharma, Adv.
राजस्वकीओरसे /Revenue by	Shri Prakash Dubey, Sr. DR
सुनवाईकीतारीख/ Date of hearing:	19.01.2021
उद्घोषणाकीतारीख/Pronouncement on	19.01.2021

आदेश /O R D E R

PER BHAVNESH SAINI, J.M.

This appeal by assessee has been directed against the order of Ld. CIT(Appeals)-6, Delhi dated 10.07.2019 for AY 2001-02.

2. Ld. Counsel for assessee seeks permission to withdraw the appeal as the matter is settled in Vivad se Vishwas Scheme, 2020 and Form No. 3 has already been issued in favour of the assessee.

3. In view of the above, appeal of assessee stands dismissed as withdrawn.

Order pronounced in the open court on 19.01.2021.

**Sd/-
(B.R.R. KUMAR)
ACCOUNTANT MEMBER**

**Sd/-
(BHAVNESH SAINI)
JUDICIAL MEMBER**

Dated: 19.01.2021
**Kavita Arora, Sr. P.S.*

Copy of order sent to- Assessee/AO/Pr. CIT/ CIT (A)/ ITAT (DR)/Guard file of ITAT.

By order

Assistant Registrar, ITAT: Delhi Benches-Delhi